

[Translation]

Provision of Foot Overbridge

1348. SHRI SHAKUNI CHOUDHARY: Will the Minister of RAILWAYS be pleased to state:

(a) whether the construction work of bridge No. 50 and 51 on the Mansi Saharsa railway section under Samastipur Railway Division is going on;

(b) if so, whether no provision for foot over-bridges have been made on above bridges whereas the same has been made on bridge No. 49;

(c) whether the Government intends to make any provisions for the same; and

(d) if so, by when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) Yes, Sir.

(b) Yes, Sir.

(c) No, Sir.

(d) State Govt./Local administration have to sponsor proposal duly agreeing to bear the entire cost of construction and recurring maintenance.

[English]

Building Norms for Cantonment Towns

1349. SHRI GURUDAS KAMAT: Will the Minister of DEFENCE be pleased to state:

(a) whether attention of the Government has been drawn to the news-item captioned "building norms for Cantonment towns—Environment, Defence Ministries at loggerheads" appearing in 'The Hindustan Times' dated January 29, 1999;

(b) if so, the facts of the case reported therein;

(c) whether the Government have taken fresh initiatives to solve the problem; and

(d) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI GEORGE BERNANDES): (a) Yes, Sir.

(b) to (d) There is no conflict between Ministry of Environment & Forests and Ministry of Defence. The

restrictions imposed by Southern Command have been appreciated by the Ministry of Environment & Forests. To bring about uniformity of building norms a committee has been constituted during 1998 to look into the matter.

[Translation]

Classification of Sponsored Programmes

1350. SHRI RAMCHANDRA VEERAPPA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the criteria fixed for classification of the sponsored programmes of Doordarshan;

(b) whether any complaints have been received regarding the violation of the criteria during 1998; and

(c) if so, the details thereof and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR NAUW): (a) It has been intimated by Prasar Bharati that classification of a programme for commercial purposes is determined keeping in mind the contents of the Rate Card prescribed for the purpose. A sponsored programme is, however, also classified in terms of its programming contents and the timings of telecast.

(b) No, Sir.

(c) Does not arise.

[English]

Development of Kakinada Airport

1351. SHRI U.V. KRISHNAMMAJU: Will the Minister of Civil Aviation be pleased to state:

(a) whether the Government have neglected development/modernisation work at Kakinada airport;

(b) if so, the reasons therefor; and

(c) the steps that are being taken to develop it?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF TOURISM (SHRI ANANTH KUMAR): (a) Since there is no airstrip at Kakinada, the question of neglect or development or modernisation does not arise.

(b) and (c) Do not arise.